

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/212/2016
NAME OF THE PETITIONER(S) : Ramabhandran Sivaraman
NAME OF THE RESPONDENT(S) : M/s Star Quarry and Aggregates Private Limited & 4
others
UNDER SECTION : 397/398, 237 and 59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	SITESHAN M PADMANABHAN Advocate	FOR APPLICANT CHRI. RAMABADRAN SIVARAMAN	
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CA/233/17 in old CP/212/2016

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ORDER

Counsel for the Applicant in CA/233/2017 present. Heard. The delay that has been caused in filing the order dated 24.3.2017 of this Tribunal with the RoC is condoned. The RoC is directed to take copy of the order dated 24.03.2017 passed in CP/212/2016 on record along with INC-28. Accordingly, the CA stands **disposed of**.

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)